NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1393/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: Ajax Projects Private Limited

V/s.

Gitanjali Jewellery Retail Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Ravi Agawal	Adv. for The Respondent	Revi Aforway
3.	Minaghi	Adr. for per	Minbalas.
	ilb S.D. Israi		
	bu		

ORDER

CP No. 1393/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

For the parties are unable to assist this Bench, list this matter for further hearing on 16.11.2017.

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)